COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

IA NO. 735 OF 2016 IN APPEAL NO. 339 OF 2016 & IA NO. 736 OF 2016

Dated: 21st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Real Power Pvt. Ltd. & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

ORDER

IA NO. 735 OF 2016
(Appl. for urgent listing)

We have heard learned counsel for the Appellant.

Application is disposed of.

APPEAL NO. 339 OF 2016

Issue notice on the Appeal as well as on the I.A. No. 736 of 2016 (Appl. for stay) to the Respondents returnable on 04.01.2017. Dasti, in addition, is permitted.

List the matter on ***04.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg